

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.65/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | DHARAM BATI V/S SUNWORLD CITY PVT. LTD. |
| UNDER SECTION | 7 IBC |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yaksh Garg, Adv. *: For the Financial Creditor*
Sh. Krishna Dev Vyas, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** In this case, the reply on behalf of the Corporate Debtor has already been filed. The Ld. Counsel representing the Financial Creditor states that the rejoinder could not be filed due to some technical glitches, and therefore he undertakes to do the needful within a period of ten days by serving an advance copy to the other side.
- 2.** Let the matter be adjourned for further hearing on 14th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th July, 2024

Kavya Prakash Srivastava
(Stenographer)